

notes and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI H. M. PATEL: I introduce the Bill.

12.09 hrs.

STATEMENT RE. HIGH DENOMINATION BANK NOTES (DEMONETISATION) ORDINANCE, 1978

THE MINISTER OF FINANCE (SHRI H. M. PATEL): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the High Denomination Bank Notes (Demonetisation) Ordinance, 1978.

12.10 hrs.

MOTION RE SECOND REPORT OF COMMITTEE OF PRIVILEGES

MR. SPEAKER: Mr. Bosu, about your motion, please note that under Rule 315(2) only half-an-hour is permissible.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I would like to move a motion that under Rule 388, this Rule be suspended and the time of the debate be extended. You can put it before the House.

MR. SPEAKER: I am not suspending it. Is it the pleasure of the House to suspend the Rule under Rule 388?

SOME HON. MEMBERS: Yes.

SOME HON. MEMBERS: No.

MR. SPEAKER: The 'Noes' have it.

SHRI JYOTIRMOY BOSU: No, Sir, the Ayes have it. There should be division.

SOME HON. MEMBERS: The Ayes have it.

SHRI JYOTIRMOY BOSU: You have said: "The Noes have it". But I want a division.

MR. SPEAKER: I will again put it to the House.

SHRI JYOTIRMOY BOSU: No, you have already put it to the House. I am on a point of order. You cannot cut the coat here according to the requirement of some people. The question is that you have sought the consent of the House and I have asked for division. Let there be a division.

MR. SPEAKER: I will again put it before I go for division.

SHRI JYOTIRMOY BOSU: It is incumbent upon you to go in for division.

SHRI C. M. STEPHEN (Idukki): My friend does not seem to understand the implication of his motion. The implication of his motion is....

SHRI JYOTIRMOY BOSU: Suspension of Rule.

SHRI C. M. STEPHEN: No. Suspension of the Rule is what he is asking for. Suspension of the Rule means not merely half-an-hour. Suspension of the Rule means the entire debate. The Rule that he is seeking to suspend is this—he does not understand the implication of what he is saying:

"After the report has been presented, the Chairman or any member of the Committee may move that the report be taken into consideration."

†Introduced with the recommendation of the President.